

- (iii) Import of generating sets of above 500 KVA rating.
- (iv) Import of office equipments and furniture used abroad, for use in their industries in India.
- (v) Import of computer used abroad for at least one year.c.i.f. value not exceeding 10 lakhs.
- (vi) Import of proto-type.
- (vii) Import of cement for construction of factory buildings.
- (viii) Import of raw materials, components, consumables and spares for meeting the requirements of their industry upto three years (one year at a time) subject to a maximum of Rs. 5 lakhs each year.

Recommendations of I.L.O. on Bhopal Gas Tragedy

4241. SHRI B. V. DESAI :

SHRI INDRAJIT GUPTA :

SHRI M. V. CHANDRASHEKARA MURTHY :

SHRIMATI D.K. BHANDARI :

Will the Minister of LABOUR be pleased to state :

(a) whether a team of experts from International Labour organisation had visited India in April and made detailed recommendations to Government on various aspects of major hazards control system in India to avoid another disaster of the kind in Bhopal;

(b) if so, whether the team has suggested a number of other recommendations; and

(c) if so, how many of these recommendations have been accepted by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c) An International Labour Organisation Mission consisting of two Experts visited the country in April, 1985

and thereafter submitted a report indicating the action required to be taken in the area of major hazards control and the technical assistance the ILO can offer in this regard. Summary of the recommendations of the Mission is given in the statement below. In pursuance of those recommendations, one of the Experts visited the country again in November, this year. Three workshops on major hazards control were held in Calcutta, Madras and Bombay in which the representatives of the State Factory Inspectorates, Workers and Employer's Organisations participated and a draft of a manual on Major Hazards Control was also made available by him. Twenty seven Factory Inspectors including Technical Officers of the Labour Institutes were trained in Industrial Hygiene in Australia. Three Chief Inspectors of Factories were given training in Major Hazards Control measures in U. K. A team of 4 official consisting of representatives of the Government, the Directorate General of Factory Advice Service & Labour Institutes, Workers and Employers Organisations are now undergoing training on Major Hazards Control Systems in U.K., FRG and France. As regards other recommendations of the Mission, a Project for technical assistance is being worked out.

Statement

Summary of the Recommendations of ILO Mission-April 1985

The principal recommendations made by the Mission in their report, among other things include :

(1) There should be a new legislative arrangement to control use and storage of hazardous chemicals and flammable gases.

(2) In the Central Labour Institute a Major Hazards Control Advisory Division has to be established with responsibility for monitoring safety standards in plants, risk assessment and emergency planning. The Division should have computer facility.

(3) A list of hazardous chemicals and flammable gases has to be established indicating the permissible limits of exposure, standards for storage and guidelines for usage.

(4) Each industrial unit should formulate an emergency plan detailing what action has to be taken in the event of a major accident.

(5) Steps should be taken to prevent centres of population being situated in the immediate vicinity of the works.

(6) Factory Inspectorates in the States and Union Territories are to be strengthened by recruiting specialist chemical Inspectors. This would be in addition to the programme already approved for setting up Industrial Hygiene Laboratories with adequate staff and other facilities.

(7) Every application for licence should include details of hazardous chemicals including their physical, chemical and toxic properties, particulars of maximum quantity that should be stored or used.

(8) The Major Hazards Control Division should establish a data base of National and International Experts and Organisations who would be able to give immediate assistance in the event of major accident.

(9) The employers and workers organisations should provide for appropriate training and education to their members in the control of major hazards.

Marketing Strategy adopted by Food Specialities Units

4242. DR. B. L. SHAIKESH :

DR. G. VIJAYA RAMA RAO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether his attention has been drawn to the deceptive marketing strategy adopted by some of food specialities units as reported in "The Business Standard", Calcutta, of 10 November, 1985;

(b) if so, whether he has got the matter examined; and

(c) if so, the action proposed to be taken to prevent such unethical trade practices ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) Yes, Sir. According to a report in 'The Business Standard', Calcutta of 10 November, 1985, Maggi brand sauces and ketchup have been marketed in 400 grams, which is not a permitted size under the Standards of Weights and Measures (Packaged Commodities) Rules, 1977.

(b) and (c) The matter has been brought to the notice of the State Authorities, incharge of enforcement of the Rules for necessary action.

Pay Fixation in respect of Ex-servicemen Re-employed in Sub-regional Office, EPF Organisation, Ludhiana

4243. SHRI HARIHAR SOREN : Will the Minister of LABOUR be pleased to state :

(a) whether a huge number of cases relating to the pay fixation of ex-servicemen re-employed in the Sub-Regional Office, E. P. F. Organisation, Ludhiana, have been pending for more than a couple of years; and

(b) if so, the number of persons involved and the steps taken to mitigate their hardship to ensure proper pay fixation with retrospective benefits from the date of their joining ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) The required information is being collected and will be laid on the Table of the House.

[Translation]

Import of Pulses

4244. SHRI KAMLA PRASAD RAWAT : Will the Minister of AGRICULTURE be pleased to state the quantity of pulses since 1982 to-date, year-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : The quantity of pulses